

There will be no infructuous expenditure by adopting any of these alternatives.

(d) The office is expected to function with one of the alternative arrangements mentioned in (c) as early as possible during 1967-68.

NATIONAL COMMISSION ON LABOUR

169. SHRI BABUBHAI M. CHINAI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether any representations have been received by Government against the composition of the National Commission on Labour; and

(b) if so, from whom the representations have been received and what are the main objections contained therein?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) Yes.

(b) Oral representations were made in February 1967 to the then Labour Minister jointly by (i) the Employers' Federation of India and (ii) the All India Organisation of Industrial Employers about the inadequacy of employers' representation on the National Commission on Labour. Written requests were also received from (i) the All India Manufacturers Organisation and (ii) the Federation of Association of Small Industries for a representation on the Commission.

राजस्थान में शांति भंग की घटनाएँ

170. श्री सुन्दर सिंह भंडारी :
श्री दत्तोपन्त ठेंगड़ी :

क्या गृह-कार्य मंत्री यह बताने की

कृपा करेंगे कि :

(क) राजस्थान में 4 मार्च, 1967 से लेकर 13 मार्च, 1967 तक (जयपुर शहर को छोड़ कर) कितने शहरों में और कहां-कहां शांति भंग की घटनाएँ हुईं ; और

(ख) कहां-कहां लाठी चार्ज हुआ और अश्रुगैस छोड़ा गया तथा कितने-कितने लोगों को कहां-कहां शांति भंग के आरोप में गिरफ्तार किया गया ?

† [INCIDENTS OF BREACH OF PEACE IN RAJASTHAN]

170. SHRI SUNDAR SINGH BHANDARI:
SHRI D. THENGARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cities (excluding Jaipur city) in Rajasthan where incidents leading to breach of peace occurred during the period from 4th March, 1967 to 13th March, 1967 and the names of places where they occurred; and

(b) the names of places where lathi charge was resorted to and tear gas shells were exploded and the number of people arrested at various places on charge of breach of peace?]

गृह-कार्य मंत्रालय में राज्य मंत्री
(श्री विद्या चरण शुक्ल) : (क) 11 मार्च, 1967 को जोधपुर में जलूस निकालने

† [] English translation.

वालों ने पुलिस पर पत्थर फेंके। शान्ति भंग की ओर किसी घटना की सूचना नहीं मिली।

(ख) स्थिति को बल प्रयोग बिना ही नियंत्रण में रखा गया।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) On 11th March, 1967, at Jodhpur the processionists pelted stones on the police. No other incident leading to breach of peace has been reported.

(b) The situation was kept under control without use of force.]

WAGES OF WORKERS

171. DIWAN CHAMAN LALL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that the wages of textile workers, transport workers, coal miners, railway workers and steel workers have gone up during the last few years since the achievement of independence, and if so, to what extent; and

(b) how do the wages of industrial workers in Great Britain compare with the wage scales prevailing in India?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) and (b) The information is being collected and will be placed on the Table of the House.

† [] English translation.

PAY SCALES OF THE STAFF IN B. P. Os.

172. SHRI D. THENGARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the scales of pay of the staff in the Daroka Branch post office in the Dharmasala Kangra circle of Himachal Pradesh and in other post offices of this category are lower than those in other post offices;

(b) if so, what are the pay scales of different categories of staff in this type of post offices and those in others and what are the other allowances payable to each category; and

(c) whether it is a fact that the enhancement of D.A. given to Central Government employees in December, 1965 and August, 1966 was not allowed to the staff of this category in post offices; and if it was granted, at what rates in each case?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):

(a) Yes, because extra departmental agents of E.D. Branch Offices like the Daroka B.P.O. are paid certain allowances based on work-load. These agents are not regular whole-time employees like departmental staff who are borne on prescribed scales of pay.

(b) A statement is attached.

(c) No. An *ad hoc* increase was granted as follows:—

Category	From 1-12-65	From 1-8-66
Rs. p. n. Rs. p.m.		
ED SPMs'		
Sorters and SRCs.	1-00	3-50
Others	1-00	2-50